planned liaison with employment industry; and

- (iv) Lack of interest of students in offering Vocational stream.
- (c) The following steps are being taken to remove the causes for poor response of students to opt for Vocational Courses:—
 - (i) Funds for the purchase of equipment, consumable articles and library books to the tune of Rs. 8 lakhs were released by the Delhi Administration to all the Vocational Schools during 1977-78.
 - (ii) The textual guidance material was prepared by the Education Department of Delhi in collaboration with the Central Board of Secondary Education for the following Vocational Courses and supplied to the schools:
 - (a) Basic electrical technology.
 - (b) Basic electronic technology.
 - (c) Basic air-conditioning and refrigeration technology.
 - (d) Accountancy and auditing.
 - (e) Office management.
 - (f) Dress making and designing.
 - (g) Part-time teachers have been provided to the Vocational schools and 96 teachers have been trained to teach the Vocational subjects.
 - (h) The question of recognition/ equivalence of the Vocational Courses is being examined so that the turn out of Vocational Courses may be able to get suitable employment or further education.
 - (i) The various industries operating in the Union Territory of Delhi were approached by the Education Directorate of the Delhi Administration with a request to

provide shop-floor training to the students of the Vocational Courses, though the response is not very encouraging a yet.

Crossing over of displaced persons to India from Pakistan after the partition

1178. SHRI ABDUL REHMAN SHEIKH:

SHRI GHAYOOR ALI KHAN:

SHRI MAHADEO PRASAD VERMA:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) whether a large number of persons were displaced from their land and homes in the wake of the Pakistani aggression in 1947, 1965 and 1971;
- (b) what is the number of such persons who settled in Jammu & Kashmir and other States; and
- (c) what are the details of the Government's plans to resettle them?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

- (b) The State Government has been requested to furnish the information, and on receipt, will be laid on the table of the Sabha.
- (c) While all the persons of 1947 aggression have already been settled, there are certain residuary problems which are being finalised in consultation with the State Governments. The persons affected by 1965 aggression have also been fully settled. As regards those who crossed over to India in 1971, various schemes for their resettlement in agricultural and non-agricultural occupations under consideration, in consultation with the state Governments concern-